

Yogesh Gupta Vs Central Bureau Of Investigation Through Its Principle Officer

Court: Delhi High Court

Date of Decision: Jan. 21, 2025

Acts Referred: Constitution of India, 1950 " Article 226

Code of Criminal Procedure, 1973 " Section 155(2), 156(1), 161, 482

Bharatiya Nagarik Suraksha Sanhita, 2023 " Section 528

Indian Penal Code, 1860 " Section 120A, 120B, 406, 411, 420, 421

Companies Act, 1956 " Section 2(13)

Hon'ble Judges: Chandra Dhari Singh, J

Bench: Single Bench

Advocate: Dr. Farrukh Khan, Ridhima Goyal, Aditi Tayal, Rajesh Kumar, Mishika Pandita

Final Decision: Allowed

Judgement